

COURT-II
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 290 of 2015 & IA Nos. 470 of 2015 & 11 of 2016
And Appeal No. 297 of 2015 & IA No. 12 of 2016

Dated: 15th July, 2016

Present : Hon'ble Mr. Justice Surendra Kumar, Judicial Member
Hon'ble Mr. T. Munikrishnaiah, Technical Member

In the matter of:-

Appeal No. 290 of 2015 & IA Nos. 470 of 2015 & 11 of 2016

BSES Yamuna Power Ltd. Appellant(s)
Versus
Delhi Electricity Regulatory Commission Respondent(s)

Counsel for the Appellant(s) : Mr. Buddy A. Ranganadhan
Ms. Malvika Prasad

Counsel for the Respondent(s) : Mr. Pradeep Misra
Mr. V.K.Malhotra
Mr. Ranjan Gupta

Appeal No. 297 of 2015 & IA No. 12 of 2016

BSES Rajdhani Power Ltd. Appellant(s)
Versus
Delhi Electricity Regulatory Commission Respondent(s)

Counsel for the Appellant(s) : Mr. Buddy A. Ranganadhan
Ms. Bargavi Kannan

Counsel for the Respondent(s) : Mr. Pradeep Misra
Mr. V.K.Malhotra
Mr. Ranjan Gupta

ORDER

Mr. Buddy A Ranganadhan, Learned Counsel for the Appellant in this batch of appeals, submits that he is filing rejoinder affidavit and the same will be filed during the course of the day. He is permitted to file today itself.

Post this matter for hearing on **1st September, 2016.**

(T. Munikrishnaiah)
Technical Member

(Justice Surendra Kumar)
Judicial Member

sh/kt